## GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:4362 ANSWERED ON:02.05.2012 ACCORDING SPECIAL STATUS TO BIHAR Yadav Shri Om Prakash

## Will the Minister of PLANNING be pleased to state:

- (a) whether the Government is considering any proposal to accord special status to the State of Bihar;
- (b) if so, the details thereof;
- (c) the total amount allocated to Bihar by the Government during the last three years under all central sector schemes;
- (d) the allocation-utilisation ratio during the same period; and
- (e) the reasons for not granting special status to Bihar so far?

## **Answer**

## MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

- (a) & (b): A delegation from Bihar presented a Memorandum to the Prime Minister in July 2011 requesting for Special Category Status to Bihar. An Inter- Ministerial Group (IMG) was constituted to consider and examine all the issues raised in the Memorandum including the request for Special Category Status to Bihar.
- (c) & (d) The Central Ministries release funds to States through Central Assistance to State Plan Schemes and Centrally Sponsored Schemes. The amount released to Bihar for three years is as follows:

(Rs. crore)

2009-10 2010-11 2011-12 Central Assistance to 4579.97 6371.125 942.93 State Plans Centrally Sponsored Schemes 7626.18 13725.22 13155.77 Total 12206.15 20096.34 19413.27

The releases by Central Ministries are made in instalments taking into consideration utilization certificates submitted by the State from time to time.

- (e): The Special Category Status is granted only by the National Development Council (NDC) after integrated consideration of several criteria which include the following:
- (i) Hilly and difficult terrain;
- (ii) Low population density and/or sizeable share of tribal population;
- (iii) Strategic location along borders with neighbouring countries;
- (iv) Economic and infrastructural backwardness; and
- (v) Non-viable nature of state finances.

The Inter-Ministerial Group (IMG) constituted to examine the Memorandum regarding Special Category Status to Bihar has submitted its Report to the Planning Commission recently.